
**MINISTRY OF HEALTH AND FAMILY WELFARE, RESEARCH
OFFICER (TRANSPORT) RECRUITMENT RULES, 1987**

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SCHEDULE 1 :-

**MINISTRY OF HEALTH AND FAMILY WELFARE, RESEARCH
OFFICER (TRANSPORT) RECRUITMENT RULES, 1987**

G.S.R. 596, dated 4th September, 1990-1-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Research Officer (Transport) in the Ministry of Health and Family Welfare, Department of Family Welfare, namely : -

1. Short title and commencement :-

(1) These rules may be called the Ministry of Health and Family Welfare, Research Officer (Transport) Recruitment Rules. 1987.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of said post, its classification and the scale of pay attached thereto shall be specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit and other qualifications, etc. :-

The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post.	Number of posts.	Classification.	Scale of pay.	Whether Se-lection post or non-Se-lection post.	Age-limit for direct recruits.
1	2	3	4	5	6
Research officer (Trans port)	1* (1987) * Subject to variation de pendent on	General Cen tral Service, Group 'B' Ga zette (Non-	Rs. 2000-60-2300-EB-75-	Selection.	Not exceeding 30 years. (Relaxable for Government ser

	workload.	Ministerial).	3200- 60-		vants upto 5
			3500.		years in accord
					ance with the
					instructions or
					orders issued by
					the Central Go
					vernment).
					Note .--The cru
					cial date for
					determining the
					age-limit shall
					be the closing
					date for receipt
					of applications
					from candidates
					in India (other
					than those in
					Andaman & Ni-
					cobar Islands and
					Lakshadweep).